## Loan of Deccan Chronicle Holdings Ltd.

## 73. SHRI D. RAJA: SHRI M.P. ACHUTHAN:

128 Written Answers to

Will the Minister of FINANCE be pleased to state:

- whether it is a fact that the Deccan Chronicle Holdings Ltd. (DCHL) has a debt of Rs. 5000 crore as loans taken from various nationalised banks;
  - (b) if so, the names of these banks and loans lent by each of them to DCHL;
- whether it is a fact that such a huge amount of loans is going to be Non- Performing Assets (NPAs) of the respective banks; and
  - if not, the measures those are being taken to recover the loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The exposure of Public Sector Banks (PSBs) to DCHL as on September 30, 2012 aggregated Rs. 1090.61 crore. As against the same they held security of value Rs. 1469.04 crore. The names of Nationalised banks, amount sanctioned, balance outstanding as on September 30, 2012, value of the security held and Asset Classification as on September 30, 2012 is given below:-

(Amount in Rs. crore)

Sl. No.	Name of Public Sector Banks	Amount Sanctioned	Balance outstanding as on 30.09.12	Value of the Security held	Asset Classification
1	2	3	4	5	6
1.	Andhra Bank	200.00	192.30	293.92	Standard
2.	Canara Bank	350.00	357.77	1078.53	Substandard (NPA)
3.	Central bank of India	50.00	51.17	0	Standard
4.	Corporation Bank	100.00	102.27	56.59	Standard
5.	State Bank of Hyderabad	50.00	51.53	0	Standard

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1	2	3	4	5	6
6.	Indian Overseas Bank	100.00	72.36	40.00	Standard
7.	IDBI Bank	250.00	263.21	Trademarks namely Deccan Chronicle, Asian Age, Financial Chronicle and Andhra Bhoomi	Standard
	Total:	1100.00	1090.61	1469.04	

Only Canara bank has so far classified the account as Non-Performing Assets (NPAs).

Banks are closely monitoring their loan portfolio and making all out efforts, as per the Reserve Bank of India guidelines in vogue, so that their loan amount does not turn into NPA.

## Disinvestment in PSUs

- 74. SHRI OM PRAKASH MATHUR: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that because of little revival in private investment during the years 2011-12 and 2012-13, Government has decided for disinvestment of certain public sector undertakings by December end;
- (b) if so, the names of State-run companies which could help the Government to rein in fiscal deficit to 5.3 per cent of the Gross Domestic Product (GDP) in 2012-13; and
- (c) the amount that Government is hopeful of raising from disinvestment in the PSUs, by December end as well as for full fiscal by March end?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) No, Sir. Disinvestment in Central Public Sector Enterprises (CPSEs) is an ongoing exercise as per disinvestment policy.

(b) The Government has decided to disinvest its minority stake in Rashtriya Ispat Nigam Ltd., Hindustan Aeronautics Ltd., Bharat Heavy Electricals Ltd., Steel